

5

11

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/29/2016
NAME OF THE PETITIONER(S) : V. Ramasamy & 11 others
NAME OF THE RESPONDENT(S) : Raji Feeds Private Limited & 28 others
UNDER SECTION : 397/398 r/w 111(4) and 247

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

1. H. KARTHIK SESHADRI
G. SUDHAKAR
Cell: 8144230031

Counsel for
Petitioner.



2. D. SHIVAKUMARAN,

9841015582,

(Representing Counsel
for Respondents.)

Counsel for
Respondent

For
P. Vasanth Kumar.

T. 9, 10, 12 To 22 and 24,
TO. 28, 29

B.

ORDER

Shri G Sudhakar, representing counsel for petitioner present. Shri D Sivakumaran, representing senior counsel for R7, R9, R10, R12 to R22, R24 to R29 present. No representation on behalf of other respondents. Counsel for petitioner is once again directed to inform R1 and other respondents about the next date of hearing for their appearance to know whether any compliance has been made at the request of the Chartered Accountant as per his letter dated 13.01.2017. Time extended at request. Put up on **03.03.2017 at 10.30 A.M.**


(K.Anantha Padmanabha Swamy)
Member (Judicial)